

Electric Project in Jammu and Kashmir State;

(b) if so, whether the Project report has been finalised; and

(c) when the work on the Project is likely to begin?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No.

(b) and (c). Do not arise.

Contraband Gold Haul at Bombay

771. { Shri Raghunath Singh:
Shri Himatsingka:
Shri Kamalayan Bajaj:
Shri Maheswar Naik:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that contraband gold worth 78 lakhs was discovered at Bombay on 11th November, 1962; and

(b) if so, the details of it?

The Minister of Finance (Shri Morarji Desai): (a) On 11th November, 1962 a quantity of 36,000 tolas of contraband gold with foreign markings was recovered from the sea bed in Revdanda Creek near Bombay by the officers of the Central Excise Collectorate, Bombay. At the prevailing market rate, the gold was valued approximately at Rs. 45 lakhs.

(b) On 7th November, 1962 a quantity of 15,900 tolas of contraband gold was seized by the Police near Alibagh in Kolaba District. As it was suspected that the gold seized by the Police authorities might be only a part of a larger consignment of contraband gold landed clandestinely in and around the coastline, further searches were carried out by a batch of Central Excise officers and the above-mentioned seizure was effected on the 11th November, 1962. Further investigations are in progress.

12 hrs.

RE: CEASE-FIRE ON INDIA-CHINA BORDER

Shri Hari Vishnu Kamath (Hoshangabad): Before you proceed, Sir, may I appeal to you to request the Prime Minister to make a brief statement on the war situation now, particularly with reference to that part of the Chinese Government's announcement that they would cease fire or would have ceased fire last midnight, midnight of 21st-22nd. We want to know whether there is any information available here in Delhi, in the External Affairs Ministry or not.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Such information as we have got is to the effect that there has been no firing since last night.

Shri Hari Vishnu Kamath: Midnight?

Shri Jawaharlal Nehru: There has been no firing—midnight or before that.

Shri Hem Barua (Gauhati): May I know the exact position where the Chinese troops are now located so far as NEFA is concerned? Are they at the Foothills now or have they crossed Foothills? I want to know the exact location of Chinese at present.

Shri Jawaharlal Nehru: I do not think they are at the Foothills; they are some way beyond that.

Shri Hem Barua: There is a place called Foothills.

Shri Jawaharlal Nehru: I know. They are not there.

Mr. Speaker: They have not come up to that; they are beyond that.

Shri Hari Vishnu Kamath: Sir, before the House adjourns, will the House have an opportunity of, if not discussing, at least expressing its views on the Chinese Government's note?

An Hon. Member: They have not received it.

Shri Hari Vishnu Kamath: They have received it. If not a discussion at least the House should have an opportunity of expressing its views on the Chinese note before the House adjourns.

Mr. Speaker: We will have to find out. Let us proceed now. Papers to be laid on the Table—

Dr. L. M. Singhvi (Jodhpur): Sir, I rise to a point of order. I want to draw your attention to the fact that while on the same subject I had given a Calling Attention Notice, perhaps it has not been admitted—I was not informed—but, all the same, questions on the very same subject have been permitted by you. We should know whether a Calling Attention Notice can be admitted and, if it cannot be admitted, whether we can also raise questions without necessarily, formally giving any notice.

Mr. Speaker: Yes, that has been the practice within the last two or three days, when the recent developments have been communicated to the House. Therefore, I thought, if there was something new to be given to the House that might be given; there was nothing else that was intended. The Prime Minister has said that since last night there has been no firing. That is all. What else does he want at this moment?

श्री बागड़ी (हिमार): अध्यक्ष महोदय, यं . . .

अध्यक्ष महोदय : बागड़ी साहब जरा ठहरें, मैं उन्हें अभी बुलाना हूँ।

Shri Ranga (Chittoor): I take it that the Minister of Parliamentary Affairs is going to meet the leaders of Groups at 12.30 today to discuss when this session is to come to a close, if

at all it has to come to a close, whether it has to be adjourned for a few days and, if, so, when it is to meet again etc. In respect of that may I make a suggestion here in the full House? Since anyhow Members are going to be here during Saturday and Sunday, could we not possibly make an exception and meet on Saturday so that in the situation obtaining now, as my hon. friend, Shri Kamath, has pointed out, Members of different parties, including the Congress Party, could express their views so that Government might be aware of the feelings, wishes and reactions of this House in regard to the so-called cease-fire offer of the Chinese Government?

Mr. Speaker: Has the Government any such idea that there may be some discussion here? There is a demand that the House might sit on Saturday.

Some hon. Members No, no.

Shri Ranga: That is only if we cannot meet on Monday.

Some hon. Members rose—

Mr. Speaker: Order, order. Only one Member at a time; not in this manner.

श्री रामसेवक यादव (गारावकी) : अध्यक्ष महोदय, जैसा कि श्री रंगा और कामत साहब ने कहा कि लोक सभा शनिवार को बैठे या सोमवार को बैठे या सेशन अभी २३ तारीख को समाप्त न हो कर कुछ दिन और चले वह तो दूसरी बात है लेकिन मैं तो प्रधानमंत्री महोदय से जानना चाहता हूँ कि क्या वह यह मुनासिब नहीं समझते हैं और क्या यह जरूरी नहीं समझते कि चीन सरकार द्वारा युद्ध-विराम सम्बन्धी जो प्रस्ताव भेजा गया है और उसमें जो उन्होंने शर्तें रखी हैं उन पर इस सदन में चर्चा हो?

श्री जवाहरलाल नेहरू : मुझसे पूछने ह कि यह जरूरी है या नहीं तो उसकी

[श्री जवाहरलाल नेहरू]

भावश्यकता की निस्वत मैं क्या कहूँ ?
हां, मैंने कल अर्ज किया था कि इस
मामले में उमूल जो होता है उस पर
भामतीर से हाउस में बहस होती है,
तफसील में नहीं कि उनकी क्या तजवीज
है, टर्म्स वगैरह मंजूर किये जायें या न
किये जायें, उमूली तीसर से बुनियादी
बातें ही हाउस में तय होती हैं और उस
पर अपना गवर्नमेंट रास्ता निकालती है।

श्री रागसेवक यादव : इसमें पालिसी
का भी प्रश्न है

Mr. Speaker: Order, order. I feel
that this matter can be discussed by
the hon. Members when they are
meeting the Minister of Parliamentary
Affairs. There they can express their
viewpoint on whether we should sit
on Saturday or not, whether we
should sit on Monday and on allied
questions. That would be the proper
forum for that. At that moment they
can urge their views and make sug-
gestions.

श्री बागड़ी : मैं यह अर्ज करूंगा कि
वैसे तो किसी मुल्क के प्राइम मिनिस्टर
को एक नीति के अनुसार उसका जवाब
हां और ना करने का पूरा अधिकार है
और हमारे प्राइम मिनिस्टर साहब को तो
उससे भी ज्यादा है लेकिन आजकल चूंकि
इमरजेंसी के हालात हैं और आज और
कल जब हाउस चल ही रहा है और चीन
की इस सीज फायर चिट्ठी का जवाब
देना है तो क्यों न इस मसले को हाउस
के सामने रख कर और उसकी कंसैट
लेकर गवर्नमेंट उनको अपना जवाब भेजे।
अगर हमारे रवैय्ये में थोड़ी बहुत कमजोरी
भी आ जाती है तो देश की जनता पर
इसका बड़ा प्रतिकूल असर पड़ेगा।
इसलिए मैं अर्ज करूंगा कि लोकसभा के
सेशन को अभी ५—७ दिन तक और
चलाइये और उसकी राय इस पर हासिल
कीजिये

Mr. Speaker: Order, order. He might
resume his seat. He has stated what
he wanted.

श्री बागड़ी : बस एक सैंकंड मैं और
चाहता हूँ। . . .

Mr. Speaker: There is no need for
repetition. I have understood him.

श्री बागड़ी : एक सैंकंड के लिए
मुझे बोलने का आप इजाजत तो दीजिये।
मैं खत्म किये देता हूँ। मैं यह अर्ज
करना चाहता था कि कोम भी उतनी
मुत्तफिक है जितना हम लेकिन आज चीन
के सीज फायर आर्डर और प्रपोजल को
लेकर जनता में जो चिन्मोगोइयां चल रही
हैं कि यह सीज फायर आर्डर चीन ने
किस ध्यान से दिया है, आज जरूरत इस
बात को है कि इस बारे में लोकसभा को
जनता को सँस देना चाहिए कि चीन ने
इस विना पर या इस बात को सोचते हुए
यह सीज फायर आर्डर दिया है वरना
इसको लेकर जनता में तरह तरह की
गलतफहमियां फैलगी। इसलिए उचित यह
होगा कि यह चीज लोकसभा के सामने
आये और वह जनता को इस बारे में
गाइड करे।

Mr. Speaker: Now papers laid on
the Table.

12.09 hrs.

PAPERS LAID ON THE TABLE

LETTER EXCHANGED BETWEEN THE PRIME
MINISTER OF INDIA AND PREMIER CHOU
EN-LAI

**The Prime Minister and Minister of
External Affairs and Minister of
Atomic Energy (Shri Jawaharlal
Nehru):** I beg to lay on the Table a
copy each of the following papers:—

(i) Text of letter dated 4th Nov-
ember, 1962, from Premier